

ITEM NO.1702

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DHANPATTI & ORS.

Respondent(s)

(Office Report for direction is to be listed)

Date : 12-07-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Appellant(s)

M/S. Anuradha & Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None is present from the either side. The case is
adjourned.

(TUSHAR BISHT)

COURT MASTER (SH)

(AMITA PANDEY)

COURT MASTER (NSH)